MARCH 21, 1985

1	2	3	4
I. N	ew Schemes of VI Plan :		
1.	Somakoi	8239.52	116.49
2.	Kanupur	7721.15	51 .96
3.	Lower Indra (Indra Dam)	6493.79	63.12
4.	Ong Stage-II (Chiroli)	5264.03	55.86
5.	Additional Spillway to Hirakud Dam	6 06.00	1.00
6.	Suburnarekha	39149.00	350.45

Proposal to Restructure Medical Courses to Meet Need for Medical Attention in Rural Areas

696. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have any proposal to restructure the medical course and make it possible that many can get the benefit of this education so that the need for the medical attention in tural areas could be fully met;

(b) whether it is a fact that in China the problem of meeting rural needs for medical care has been met through restructuring the course; and

(c) if so, Government's reaction thereto and when this is going to be done?

THE MINISPER OF STATE IN THE DEPARTMENT OF HEALTH WELFAIRE AND FAMILY SHRI YOGENDRA MAKWANA): (a) The Medical Council of I dia which has been statu orily ch raed with of the responsibility maintaining uniform minimum standard of Medical Education in the country has been reviewing and revising the undergraduate curriculum from time to time so as to meet the needs of the country including the needs of people in rural areas. The Government of India had also set up a Medical Education Review Committee in September, 1981 to review and to make recommendations for effecting necessary changes in the present Medical Education System. In their Report, the Committee bas. inter-alia made recommendations relating to additional credit for service in rural areas, training of interns in rural areas, and additional incentives to doctors for service in rural areas. On receipt of the Report of the Review Committee, an Empowered Committee was appointed which submitted its Report to the Government. The report is being further processed.

(b) No such information is available with the Government of India.

(c) Does not arise.

[Translation]

Multi-Purpose Irrigation Projects of Uttar Pradesh

697. SHR1 HARISH RAWAT: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of multi-purpose irrigation projects of Utter Pradesh pending with the Union Government for approval and since when each of these projects is pending;

(b) the number of the projects, cut of them, pending due to inter-State disputes; and